

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3576

ANSWERED ON:17.04.2008

INCLUSION OF SICKLE CELL PATIENTS IN THE LIST OF HANDICAPPED PERSONS

Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is considering to include Sickle cell patients in the list of Handicapped persons;
- (b) whether the State Governments have also sent any proposal to the Government in this regard;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) The definition of disabilities has been given in `the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995,` and the National Trust Act, 1999. Both these Acts deal with disabilities and not with diseases.